## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 81/2017 in T.P No. 96/397-398/NCLT/AHM/2016 (New) C.P. No. 42/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Peter Leonidas & Anr.

V/s

Soma Tech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section Section 397-398 of the Companies Act,

<u>1956</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Rushubh H. Shah	Alvocati	Respondent No. 3-4	Buch
2. Roban A Shah	Houts	Respondent 200.	2003
3. Siddharth Sinh	Advocate	Applant	2.1
4. SHRI MAYIN PAHINA FOR THANKAR & PAHINA, ADD	SR. ADV.	RESPONDENT. NO.1.	Dasha.

## **ORDER**

Learned Advocate Mr. Siddharth Sinha i/b J. Sagar & Associates present for Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent No. 1. Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Mr. Rushabh Shah present for Respondents No.3 and 4.

Both sides represented that settlement talks are going on.

List the matter on 17.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

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Dated this the 10th day of October, 2017.